

was constituted on 20.11.95 by the Ministry of Parliamentary Affairs to study the status of safety in Mines and to suggest suitable remedial measures for ensuring better safety standards has submitted its report to the Government on 18.04.96. The major recommendations of the said committee are as under :

- (i) Amendments to the Mines act, 1952 and the Rules and Regulations framed thereunder for effective enforcement.
- (ii) Training to the officers of the Directorate General of Mine Safety and the Workmens' Inspectors.
- (iii) Strengthening of the Directorate General of Mines Safety by providing adequate and requisite manpower.
- (iv) Holding of conference on safety in Mines.

(c) and (d) During the deliberations of the 27th International Conference on safety in mines research institutes, held from 20th to 22nd February, 1997, stress was laid on holding the conference after every two years to provide a forum for individuals and organisations to discuss problems of mining safety and health. It has been recommended that a stable source of fund is necessary for safety research and monitoring. Areas have also been identified where technology transfer and research is to be done in priority. Recommendations received need to be balanced with the compulsions of resources for being given effect to.

12.00 hrs.

#### PAPERS LAID ON THE TABLE

##### **Annual Report and Review of the working of the HTL Ltd. Chennai, for the year 1995-96.**

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Mr. Deputy Speaker, Sir, I beg to lay on the Table the following papers :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (l) of section 619A of the Companies Act, 1956 :
  - (i) Review by the Government of the working of the HTL Limited, Chennai, for the year 1995-96.
  - (ii) Annual Report of the HTL Limited, Chennai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1720/97]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the HTL Limited and the Department of Telecommunications for the year 1996-97.

[Placed in Library. See No. LT-1721/97]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Telecommunications for the year 1997-98.

[Placed in Library. See No. LT-1722/97]

##### **Detailed Demands for Grants of the Ministry of Mines for the year 1997-98.**

[English]

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines, for the year 1997-98.

[Placed in Library. See No. LT-1723/97]

##### **Annual Report of the Indian Institute of the Mass Communication, New Delhi for the year 1995-96.**

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1724/97]

##### **Detailed Demands for Grants of the Ministry of Food for the year 1997-98**

[Translation]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the Table the following papers :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1997-98.

[Placed in Library. See No. LT-1725/97]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution for the year 1997-98.

[Placed in Library. See No. LT-1726/97]

**Annual Report of the Central Board for Workers Education, Nagpur, for the year 1995-96.**

[English]

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1727/97]

**Reports of the Comptroller and Auditor General of India**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : Sir, I beg to lay on the Table-

- (1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution :—
- (i) Report of the Comptroller and Auditor General of India—Union Government (No. 6 of 1997) for the year ended on the 31st March, 1996 (Posts and Telecommunications)
- (ii) Report of the Comptroller and Auditor General of India—Union Government (No. 7 of 1997) for the year ended on the 31st March, 1996—Defence Services (Army and Ordnance Factories).
- (iii) Report of the Comptroller and Auditor General of India—Union Government (No. 8 of 1997) for the year ended on the 31st March, 1996—Defence Services (Air Force and Navy).

[Placed in Library. See No. LT-1730/97]

- (2) A copy of the Appropriation Accounts (Union Government) of the Defence Services for the year 1995-96 (Hindi and English versions)

[Placed in Library. See No. LT-1731/97]

- (3) A copy of the Appropriation Accounts (Union Government)-(Postal Services) for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT-1732/97]

- (4) A copy of the Appropriation Accounts (Union Government)-(Telecommunication Services) for the year 1995-96 (Hindi and English versions)

[Placed in Library. See No. LT-1733/97]

**Detailed Demands for Grants of the Department of Tourism 1997-98.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Tourism for the year 1997-98.

[Placed in Library. See No. LT-1734/97]

**Detailed Demands for Grants of the Ministry of Surface Transport for the year 1997-98.**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport, for the year 1997-98.

[Placed in Library. See No. LT-1735/97]

**Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1736/97]

**Railways Claims Tribunal (Procedure) Amendment Rules, 1997**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Sir, I beg to lay on the Table the following papers :

- (1) A copy of the Railway Claims Tribunal (Procedure) Amendment Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 59(E) in Gazette of India dated the 6th February, 1997, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. LT-1737/97]